

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

Original Application No.181/00850/2019

Friday , this the 29th day of November, 2019

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

Hon'ble Mr. Ashish Kalia, Judicial Member

K.K.Nazeer, aged 50 years

S/o.K.I.Pookoya

Section Holder, Lakshadweep Govt. Press

Kavaratti, Lakshadweep

Residing at Kunnamkulam House

Kalpeni Island

Union Territory of Lakshadweep

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Applicant

(By Advocate – Ms.Sreedevi Kylasanath)

V e r s u s

1. Administration of Union Territory of Lakshadweep
Represented by its Administrator
Kavaratti Islands, Union Territory of Lakshadweep-682 555

2. The Secretary
Lakshadweep Government Press, Kavaratti Islands
Union Territory of Lakshadweep – 682 555

3. The Director
Printing & Stationary
Administration of Union Territory of Lakshadweep
Kavaratti Islands,
Union Territory of Lakshadweep – 682 555 **Respondents**

(By Advocate – Mr.S.Manu)

This Original Application having been heard on 29.11.2019, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

The applicant is aggrieved by the inaction on the part of the respondents to grant him promotion which he states that he is entitled to. He has submitted a series of representations, copies of which are available at Annexures A5 to 8 series. We are of the view that the Original Application can be disposed of at this stage by directing respondent no.3 to examine the representation and take a decision in accordance with rules, as expeditiously as possible, and in any case within thirty days from the date of receipt of a copy of this order. No costs.

(ASHISH KALIA)

JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)

ADMINISTRATIVE MEMBER

List of Annexures

Annexure A1 - A true copy of the Order No.1/11/89-Press (K) Vol-II / 423 dated 20.6.2000 issued by 2nd respondent

Annexure A2 - A true copy of the order F.No.1/2/95-LGP/349 dated 26.7.2002 issued by 2nd respondent

Annexure A3 - A true copy of the relevant parts of the Notification published in Lakshadweep Gazette dated 13.6.1989

Annexure A4 - A true copy of the order No.F.No.2/2/97-LGP/567 dated 8.9.2006

Annexure A4(a) - A true copy of Order No.F.No.1/5/2003-LGP/693 dated 24.10.2016

Annexure A4(b) - A true copy of corrigendum F.No.2/2/97-LGP/268 dated 11.4.2018

Annexure A5 - A true copy of the representation dated 24.12.2008 along with acknowledgment card submitted before the 3rd respondent by the applicant

Annexure A6 - A true copy fo the representation dated 18.3.2017 submitted before the 2nd respondent by the applicant

Annexure A7 - A true copy of the representation dated 31.10.2018 submitted before the 1st respondent by the applicant

Annexure A8 - A true copy of the representation dated 22.10.2019 submitted before the 1st respondent by the applicant

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